

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. No. 423/99

Tuesday, this the 13th day of April, 1999.

CORAM:

HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

HON'BLE MR BN BAHADUR, ADMINISTRATIVE MEMBER

M. Balasubramanian,  
S/o. P. Balan Nair,  
Traffic Porter, Southern Railway,  
Shornur, Residing at: Moothedathu House,  
Kayiliad, Shornur - 2.

...Applicant

By Advocate Mr. T.C. Govindaswamy

Vs.

1. Union of India represented by  
The General Manager, Southern Railway,  
Headquarters Office, Park Town P.O.,  
Madras - 3.
2. The Divisional Railway Manager,  
Southern Railway, Palghat Division,  
Palghat.
3. The Senior Divisional Personnel Officer,  
Southern Railway, Palghat Division,  
Palghat.

...Respondents

By Advocate Mrs. Sumathi Dandapani

The application having been heard on 13.4.99, the  
Tribunal on the same day delivered the following:

ORDER

HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

The applicant seeks to declare that the respondents are bound to determine his date of appointment and record the same as 29.9.85 in his Service Register/Seniority List and to grant him consequential service benefits thereof and direct the respondents accordingly.

2. When the O.A. was taken up, the 1

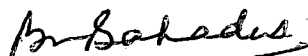
..2/-

2. When the O.A. was taken up for admission, the learned counsel appearing for the applicant submitted that it is suffice to direct the second respondent to consider and pass appropriate orders on A-4 representation within a reasonable time. The learned counsel appearing for the respondents submitted that there is no objection in adopting such a course.

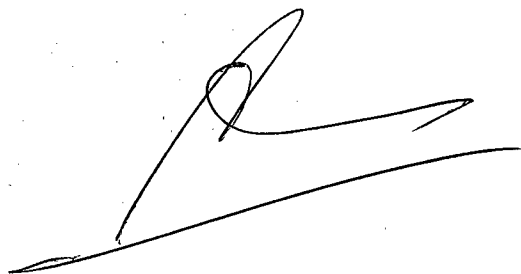
3. Accordingly, the second respondent is directed to consider and pass appropriate orders on A-4 representation in accordance with law within three months from the date of receipt of a copy of this order.

4. O.A. is disposed of as above. No costs.

Dated the 13th day of April, 1999.



B.N. BAHADUR  
ADMINISTRATIVE MEMBER



A.M. SIVADAS  
JUDICIAL MEMBER

nv  
13499

LIST OF ANNEXURES REFERRED TO IN THE ORDER

Annexure A-4:

True copy of the representation dated 16.9.98 submitted by the applicant to the second respondent.